

**2012**  
**IN THE HIGH COURT OF CALCUTTA**  
**APPELLATE SIDE**

**No. 2376- A**

**Dated, Calcutta, The 15<sup>th</sup> May, 2012**

**From: Shri Ishan Chandra Das**  
**Registrar (Judicial Service)**  
**High court, A.S.**  
**Calcutta**

**To: 1) All District Judges**  
**Of West Bengal**  
**2) The District Judge**  
**A&N Island at Port Blair**  
**3) The Chief Judge**  
**City Civil Court, City Sessions Court,**  
**Presidency mall Causes court, Calcutta**

**Sub: Selection Process for WBJs Officers from the**  
**cadre of Civil Judge (Sr. Div.)/ CJM to the post**  
**of ADJ-FTC, for the year 2012.**

**Ref: Court's Notification No. 1031-R(JS) dated**  
**29.03.2012**

**Sir/ Madam**

With reference to the subject captioned above, I am directed to request you to inform the (36) eligible officers in the cadre of CJ(SD)/ CJM, as depicted in the court's notification No. 1680-R(JS) dated 14.05.2012 published in the High Court's Web-site, and ensure that three(3) sets of judgements, each set containing 10 judgements (5 civil & 5 Criminal), preferably delivered in the current year (if not available, the judgement of previous court may be submitted), received from the officers posted in your Judgeship, should reach this Hon'ble court, addressing to the Under Signed, on or before 31.05.2012 (4.45 p.m.) positively.

For further details in this regard, if any, the Asst. Registrar-I, Appointment Section, High Court, Calcutta may be contacted over telephone no. 22548065, on all working days between 11 a.m. and 4.45 p.m.

This may kindly be treated as **Extremely Urgent**.

Yours faithfully

Sd/-

**Registrar (Judicial Service)**

**Letter No. 2376 (i - vi)-A dated 15<sup>th</sup> May 15, 2012**

Copy Forwarded to the following WBJs Officers, posted on deputation in the rank of civil Judge (Senior Division)/ CJM for information with request to peruse the court's notification no. 1680-R (JS) dated 14.05.2012, published in the High Court's web-site, and to send three (3) sets of judgements, each set

containing 10 judgements (5 civil & 5 Criminal), preferably delivered in the current year (if not available, the judgement of previous court may be sent), directly to the Office of the Registrar (Judicial service), High Court, A.S., Calcutta on or before 31.05.2011 (4.45 p.m.) positively.

- i) Shri Pradip Kumar Roy  
Dy. Registrar, Human Rights Commission,  
West Bengal, Bhabani Bhawan, Kolkata 700027.
- ii) Shri Tito Rob.  
Deputy Registrar, W.B. Taxation Tribunal, Kolkata
- iii) Shri Dinanath Prasad.  
Competent Authority, Metro Railway, Metro Railway Bhawan, 33/1  
Jawaharlal Neheru Rd., Kol-700001.
- iv) Shri Shambhu Sarkar.  
Dy. Registrar, WBSAT, Bikash Bhawa, 3<sup>rd</sup> Floor, Salt Lake, Kolkata-  
700091.
- v) Shri Bikash Banik.  
Dy. Director (Legal), Health & Family Welfare Department, Govt. of  
W.B., Sasthya Bhawan, GN-29, Sector-V, salt Lake City, kolkata-  
700091.
- vi) Smt. Sarbani Mallick Chattopadhyay.  
Judge, 2<sup>nd</sup> Labour Court, New Secretariat Building, Kolkata-700001.

High Court

By Order of High Court

**The 15<sup>th</sup> May, 2012**

Sd/-  
**First Asst. registrar**